

CITY CIVIL COURT MUMBAI
COURT 14 ADDL. SESSION JUDGE
HHJ. SMT. SONALI P. AGARWAL
CIVIL CAUSE LIST DATED 26.10.2020

URGENT MATTERS

SRNO	CASE TYPE	CASE NO.	TITLE	NAME OF ADVOCATE
1	SUIT	3432/2014	STATE BANK OF BIKANER AND JAIPUR VS 1.MR. VINAYAK NAGNATH KHANDEKAR 2.MR. NAGNATH SHRIPAL KHANDEKAR	Adv. Biju N. Jacob
2	SUM.	181/2020	YALLAPA POCHCHAPA JADHAV VS ROHINI RAMAKANT CHAVAN	Adv. Patil

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CIVIL CAUSE LIST DATED 27.10.2020

URGENT MATTERS

SRNO	CASE TYPE	CASE NO.	TITLE	NAME OF ADVOCATE
1	SUIT	2757/2015	SYNDICATE BANK VS 1.MS. NATRAJ TOURS AND TRAVELS 2.MR. BHALENDRA S. REDJI	Adv. S.N. Acharya
2	SUIT	8446/1999	MARIE L A COUSIN VS MRS QUEENIE RIGHTON HUMJOLI AND ORS.	
3	SUIT	7298/1997	ARNOLD J VON GEYER AND ANR VS MUMTAZ IQBAL SHAIKH AND ORS	

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CIVIL CAUSE LIST DATED 28.10.2020

URGENT MATTERS

SRNO	CASE TYPE	CASE NO.	TITLE	NAME OF ADVOCATE
1	SUIT	4026/2008	MEGH RATAN CO-OPERATIVE HOUSING SOCIETY LIMITED VS M S RUSHABH RIKHAV ENTERPRISES AND 3 ORS	
2	SUIT	4134/2012	RAHUL DYEING AND PRINTING PVT LTD VS LEITHER SHRIRAM MFG LTD	

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CIVIL CAUSE LIST DATED 29.10.2020

URGENT MATTERS

SRN O	CASE TYPE	CASE NO.	TITLE	NAME OF ADVOCATE
1	SUIT	9545/1999	SURU PVT LTD VS PRABHAT GENERAL TERPENES INDUSTRIES PRIVATE LTD AND ANR	
2	NOTICE OF MOTION	1257/2017	DHANLAXMI BANK LTD VS ALFA STREET TUBES PVT LTD AND ORS	

CITY CIVIL COURT MUMBAI
COURT 14 ADDL. SESSION JUDGE
HHJ. SMT. SONALI P. AGARWAL
CIVIL CAUSE LIST DATED 31.10.2020

URGENT MATTERS

SRN O	CASE TYPE	CASE NO.	TITLE	NAME OF ADVOCATE
1	SUM.	350/2014	M-S TRANSWORLD SHIPPING AND LOGISTICS LTD. VS M-S CHAMUNDA PHARMA MACHINERY PRIVATE LIMITED AND OTHERS	Adv. Amit Sharma and Adv. Anjali Trivedi